

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 438 of 2013 in**  
**Appeal No. 37 of 2013 &**  
**IA Nos. 55 & 437 of 2013**

**Dated : 17<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**GMR Energy Ltd. ... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Gopal Jain  
Mr. Alok Shankar

Counsel for the Respondent (s): Mr. Sanjay Sen, Sr. Advocate  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.6  
Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Saigal for R.2

**Appeal No. 303 of 2013**

**Bangalore Electricity Supply  
Company Ltd. & Ors.**

**... Appellant(s)**

**Versus**

**GMR Energy Ltd. & Ors**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Gopal Jain  
Mr. Alok Shankar

Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Sigal

**ORDER**

Mr. M.G. Ramachandran, the learned counsel appearing for one of the Respondents in Appeal No. 37 of 2013 has finished his arguments.

For rejoinder submissions in Appeal No. 37 of 2013, Post the matter on **04.02.2014.**

**(Rakesh Nath)**  
**Technical Member**  
*Ts/us*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**